

Sri. P. K. Biswas.

OA-468/96

2-2-96.

Adourned to 6/2/96.

~~Adjourned to 7.2.96~~

Adj — to 8.2.96

Shri M.L. Paswan, Registrar.

Defects in item Nos. 19 and 21 of the report have not yet been removed. List on 29.2.96 for removal of defects.

JK
(M.L. Paswan
Registrar)

Shri. M. L. Paswan, Registrar Incharge.

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Learned Counsel for the applicant is absent. Defects has not been removed. Let 19.3.96 be fixed for removal of defects.

JK
(M. L. Paswan)
Registrar

OA-468/96

19.3.96 Shri. M. L. Paswan, Registrar Incharge.

Learned Counsel for the applicant is absent.
Defects not removed. Let 02.04.96 be fixed for removal of defects.

PKL

J
(M. L. Paswan)
Registrar I/C

10.04.96

Shri M. L. Paswan, Registrar I/C

Defects as pointed out in the Scrutiny Report have not yet been removed. List on 07.04.96 for removal of defects.

J
(M. L. Paswan)
Registrar I/C

8/08.05.96

Shri. M. L. Paswan, Registrar Incharge

Defects have not been removed as yet.
22.05.96 for removal of defects as a last chance.

KL

M
(M. L. Paswan)
Registrar I/C

5.5.1996

Shri M. L. Paswan, Registrar I/C

Defect has not been removed. Put up on 5.7.1996 for removal of defects.

M
(M. L. Paswan)
Registrar I/C

IPS.

OA-468/26

Shri P.K.Biswas

10/5.7.96

Shri M.L.Paswan, Registrar I/c

None appears for the applicant.

Defects have not been removed. List on 19.7.96
for removing the defects.

SKS

(M.L.Paswan)
Registrar I/c

11

10.7.96

Shri M.L.Paswan, Registrar I/c

LM

Nobody appears for the applicant. Defects
have not been removed. Defects to be removed by
19.8.96.

(M.L.Paswan)
Registrar I/c

OA-468/96

12/7.8.96

Shri M.L.Paswan, Registrar I/C

*Received
on 10/9/96
at the registrar
on 10/9/96*
Defects have not been
removed. Defects be removed by 14.8.96.

SKS

✓
(M.L.Paswan)
Registrar I/C

13/11.9.96

Shri. S. P. Sinha, Dy. Registrar I/C.

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Learned Counsel for the applicant is absent.
defects have not been removed. On perusal of order no. 12
dt. 7.8.96, it appears that the instant applicant was ordered
to be placed on 14.8.96 but the same could not be placed
before the Registrar I/C on 14.8.96. The reason best known
to the person concerned who deals with this matter. However,
one week time is allowed to the counsel for the applicant
who is not ^{present} appeared before me for removing the defects.
Put up on 18.9.96.

S. P. Sinha
(S. P. Sinha)
Dy. Registrar I/C

OA - 468/96

4/18.9.96

Sri. S. P. Sinha, Dy. Registrar I/C.

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Defects have not been removed. Counsel for the applicant is also not present. List on 1.10.96 for removal of defects.

PKL

18/1.10.96

Sri. S. P. Sinha, Dy. Registrar I/C.

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The learned counsel for the applicant is absent.

Defects have not been removed as yet, Although sufficient time was given therefor. Let this case be placed before the Hon'ble Bench for further direction, fixing 8.10.96.

PKL

16/08.10.96

None for the applicant.

Four weeks further time is allowed for removing defects. List this case on 28.11.1996. Office to send intimation to the learned counsel for the applicant.

(D. Purkayastha)
Member (J)

(K.D.Saha)
Member (A)

17.11.28:11.96.

Defects have been removed. List on 17.1.97

for hearing on admission.

(K.D.Saha)
Member (+)

(V.N. Mehrotra)
Vice-chairman

18/02.12.97 List on 11.02.1998 for admission
vide order dated 02.12.97 passed in N

12/97

NR

SKJ

(S. Das Gupta)
Member (A)

(V.N. Mehrotra)
Vice-Chairman

OA - 468/96

19./ 11.2.98. None for the applicant. List it on 23.4.98
for admission.

/CBS/


(R. Rangarajan)
Member (A)

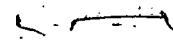

(V.N. Mehrotra)
Vice-chairman

20

23.4.98

List on 26.5.98 for admission.

CM


(G. Naraimham)
Member (J)


(L.R.K. Prasad)
Member (A)

21./ 26.5.98. None for the applicant. List it on 21.8.98
for admission.

/CBS/


(L.R.K. Prasad)
Member (A)


(V.N. Mehrotra)
Vice-chairman

22./ 21.8.98.

None for the applicant.

Nobody appears for the applicant today also.

The OA is dismissed for default.

/CBS/


(L.R.K. Prasad)
Member (A)


(V.N. Mehrotra)
Vice-chairman